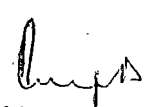
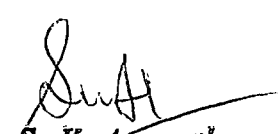


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 236/2000

5

Uday Lal Versus U.D. & Ors -

Date of Order	Orders
18-1-2001	Mr. C. B. Sharma, Proxy counsel to Mr. S. Kumar, Counsel for the applicant Mr. U.D. Sharma, Counsel for the respondents seeks time to seek instructions from the concerned Department. may be listed for admission on 28-2-2001. Reply may be listed filed in the meantime  A. P. NAGRATH ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)

Reply
filed
20/2/01